

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

11. I.A.1983/2024

In

C.P. (IB)/1397(MB)2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Bank of India.

VS

Gupta Infrastructure India Pvt Ltd.

Appearance

For Liquidator : Adv. Aakanksha Nehra and Gunjan Nayyar

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.1983/2024

This application has been filed by the liquidator for taking on record the 21st Quarterly Progress Report dated 10.04.2024 for the quarter commencing from January, 2024 to March, 2024.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)